

**Declaration of Assets and Liabilities**Year. **February 2023.**

I, ..... **Manish Kumar**....., son of ..... **Dileep Kumar Sinha**.....,  
 aged.....**33**..... years, belonging to .....**Bihar Legislative Assembly**.....  
 service and presently working as .....**Library Assistant**.....  
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self   | Spouse Name(S)<br>Dependant-1 Name<br>Dependant-2 Name<br>Dependant-3 Etc. Name |
|---------|---|--|---|
| (i)     | Cash  | 40,000/-   |   |
| (ii)    | Deposits in Banks, Financial Institutions and Non-Banking Financial Companies | 11,00,000/- (Saving and FD)  |   |
| (iii)   | Bonds, Debentures and Shares in companies                                     | Shares in different companies: -<br>6,20,000/- (Current Value)<br>Mutual Funds: -3,37,000/- (Current Value)              |   |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc.         | Kotak ULIP: - 4,44,000/- (Current Value)<br>LIC: - 30,000/- (Total paid premium)<br>PPF:-3000/-                          | N.A   |
| (v)     | Motor Vehicles (details of make, etc.)  | 1-Tata Punch(Car)- 6,40,000/-(Current Value) RC No.-BR01FT7974<br>2- Electric scooter (non RTO)- 77,000/-(Current Value) |   |
| (vi)    | Jewellery (give details of weight and value)                                  | Gold Chain: - 20 grams   |   |
| (vii)   | Other assets, such as values of claims / interests                            | NIL  |   |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self       | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | <b>NIL</b> |                |                  |                  |                       |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      |            |                |                  |                  |                       |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value |            |                |                  |                  |                       |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            |            |                |                  |                  |                       |
| (v)     | Others (such as interest in property)   |            |                |                  |                  |                       |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on February 2023 |
|---------|---|---|--|
| (a)     | (i) Loans from Banks  | SBI, Boring Canal Road, Patna                                       | 5,56,560/-                             |
|         | (ii) Loans from financial institutions  | <b>NIL</b>  |  |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation |   |  |
|         | (b) dues to departments dealing with supply of water                                    |   |  |
|         | (c) dues to departments dealing with supply of electricity                              |   |  |

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|     |   |   |
|-----|---|---|
|     | (d) dues to departments dealing with telephones   | NIL   |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  |   |
|     | (f) Other dues, if any  |   |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Total Tax Paid-26,899/-<br>Acknowledgement No: 800673120130722<br>Financial Year: 2022-23<br>PAN No: CGCPK1097B |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | NIL   |
|     | (iii) Sales Tax [Only in case of proprietary business]  |   |
|     | (iv) Property Tax   |   |

**C. Personal Detail**

GPF/CPF/PRAN No. :

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief**

Signature Manish Kumar

Name of Employee: .....Manish Kumar.....

Designation:.....Library Assistant.....

Department:.....Library.....

Place:.....Patna.....

Date:.....9/2/23.....

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.